

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 5304
ANSWERED ON 25.03.2026

PM-SGMBY IN ANDHRA PRADESH

5304. SHRI KESINENI SIVANATH
SHRI BASTIPATI NAGARAJU
SHRI DAGGUMALLA PRASADA RAO
SHRI B K PARTHASARATHI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of applications received, installations completed and Central Financial Assistance (CFA) disbursed under Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PM-SGMBY), State and district-wise in Andhra Pradesh;
- (b) the details of the number of rooftop solar installations vendor registered under the scheme, State-wise;
- (c) the details of the number of Rooftop solar installations where net meters and smart meters have been installed, State and district-wise in Andhra Pradesh;
- (d) the type of metering agreements approved in Andhra Pradesh, district-wise;
- (e) the details of the number of functional Rooftop solar installations along with the amount of electricity generated, State and district-wise in Andhra Pradesh;
- (f) the number of districts under the scheme where challenge mode has been announced; and
- (g) the details of villages that have been chosen as model solar villages under the scheme in Andhra Pradesh, district-wise?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (c): Under the PM Surya Ghar Muft Bijli Yojana (PMSG: MBY), since its launch in February 2024, a total of 66,48,000 applications have been received on the National Portal and 26,20,970 rooftop solar (RTS) systems have been installed, benefitting 32,40,068 households across the country, and an amount of Rs 17,967.46 crore has been disbursed as Central Financial Assistance (CFA) to the beneficiaries under the scheme, as on 20.03.2026. Further, 26,483 distinct RTS vendors have been registered under the scheme. The state/UT wise details are given at **Annexure I**.

In the state of Andhra Pradesh, a total of 14,72,814 applications have been received and 1,14,313 RTS systems have been installed, benefitting 1,17,453 households, and an amount of Rs 734.97 crore has been disbursed as CFA to the beneficiaries under the scheme, as on 20.03.2026. The district wise details are given at **Annexure II**.

The RTS installations for residential sector under the PMSG: MBY are generally through net-metering arrangements by installation of net-meters. Some of the states/UTs have also initiated installation of smart meters, which can also be configured for the net-metering purpose.

(d) The RTS installations for residential sector under the PMSG: MBY in the state of Andhra Pradesh are mainly covered under net-metering arrangement. However, other metering arrangements such as group net-metering, virtual net-metering, gross metering and net billing are also permissible as per provisions of the regulations issued by the state electricity regulator.

(e) The state/UT-wise details of RTS installations completed under the PMSG: MBY are given at Annexure I and district-wise details of RTS installations completed in the state of Andhra Pradesh are given at **Annexure II**.

The amount of electricity generated by an RTS plant depends upon various factors including solar irradiance of the location, technology of solar modules, tilt angle, regular maintenance, etc. An RTS plant installed and maintained as per specified standards, on average basis, will daily generate four units of electricity per kWp capacity of the plant.

(f) & (g) Under the Model Solar Village (MSV) component of PMSG: MBY, challenge mode has been announced in 21 districts of the state of Andhra Pradesh and MSVs have been declared in 12 districts. The district-wise details are given in **Annexure III**.

Annexure I referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 5304 to be answered on 25.03.2026 regarding PM-SGMBY in Andhra Pradesh

State/UT wise details of progress made under the PMSG: MBY (as on 20.03.2026)

S No.	State/UT	Applications (No.)	Installations (No.)	Households Benefitted (No.)	CFA released Amount (in Rs. Crore)	Registered Vendors* (No.)
1	A&N Islands	726	229	248	1.5	873
2	Andhra Pradesh	14,72,814	1,14,313	1,17,453	734.97	1,508
3	Arunachal Pradesh	83	1	1	0.01	104
4	Assam	5,34,608	1,02,209	1,02,774	684.1	1,681
5	Bihar	63,936	16,649	17,282	115.46	701
6	Chandigarh	1,611	1,111	1,111	6.31	595
7	Chhattisgarh	1,66,350	40,022	41,482	210.65	1,002
8	DNH & DD	2,471	628	628	4.13	2,885
9	Goa	3,698	2,096	2,459	12.34	176
10	Gujarat	7,00,967	5,94,966	8,56,999	4,330.67	1,884
11	Haryana	1,34,986	63,978	71,753	398.71	876
12	Himachal Pradesh	13,359	7,940	7,941	56.65	254
13	J&K	99,382	26,867	26,875	183.98	802
14	Jharkhand	9,250	1,940	1,942	12.78	202
15	Karnataka	1,58,802	17,209	26,395	126.13	592
16	Kerala	2,91,670	2,09,716	2,15,041	1,462.41	1,384
17	Ladakh	1,775	1,486	1,486	11.5	142
18	Lakshadweep	1,345	932	932	6.92	885
19	Madhya Pradesh	1,68,714	1,04,528	1,08,119	725.58	1,318
20	Maharashtra	7,13,162	4,90,666	7,79,184	3,456.04	5,117
21	Manipur	1,806	910	910	6.8	122
22	Meghalaya	1,964	46	46	0.2	110
23	Mizoram	1,127	977	979	6.77	127
24	Nagaland	649	187	187	1.28	118
25	NCT of Delhi	29,030	6,820	10,702	47.8	330
26	Odisha	2,08,858	50,363	50,711	264.38	935
27	Puducherry	4,058	2,810	2,810	18.62	1,915
28	Punjab	21,735	12,016	12,126	82.36	460
29	Rajasthan	3,23,926	1,59,638	1,64,074	1,060.19	1,729
30	Sikkim	257	29	29	0.18	106
31	Tamil Nadu	75,594	60,151	70,543	410.58	1,395
32	Telangana	83,154	32,649	44,347	209.41	701
33	Tripura	9,050	2,654	2,665	17.81	161
34	Uttar Pradesh	12,20,790	4,21,093	4,25,695	2,753.62	5,534
35	Uttarakhand	1,12,968	71,789	72,724	542.93	820
36	West Bengal	13,325	1,352	1,415	3.68	233
	Total	66,48,000	26,20,970	32,40,068	17,967.45	

* Registered vendors include single state, multi-state, and national level vendors.

Annexure II referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 5304 to be answered on 25.03.2026 regarding PM-SGMBY in Andhra Pradesh

District wise details of progress made under the PMSG: MBY in the state of Andhra Pradesh (as on 20.03.2026)

S No.	Districts	Applications (No.)	Installations (No.)	Households Benefitted (No.)	CFA released Amount (in Rs. Crore)
1	Alluri Sitharama Raju	16,113	62	62	0.23
2	Anakapalli	27,952	5,383	5,529	33.81
3	Ananthapuramu	41,500	2,919	2,919	18.28
4	Annamayya	44,413	1,829	1,829	11.33
5	Bapatla	73,822	5,080	5,206	34.02
6	Chittoor	58,343	1,565	1,565	9.17
7	East Godavari	33,752	6,722	6,760	42.55
8	Eluru	60,961	7,341	7,341	48.43
9	Guntur	119,970	7,767	8,322	52.13
10	Kakinada	29,439	6,878	6,878	44.56
11	Konaseema	28,844	3,633	3,633	22.58
12	Krishna	99,471	6,871	7,026	46.16
13	Kurnool	78,406	2,485	2,485	15.77
14	Nandyal	100,277	3,223	3,223	20.44
15	NTR	95,755	5,522	6,155	35.89
16	Palnadu	162,506	3,701	3,701	22.26
17	Parvathipuram Manyam	18,339	1,779	1,779	10.81
18	Prakasam	52,006	5,170	5,218	34.55
19	Srikakulam	27,264	5,848	5,848	37.05
20	Sri Potti Sriramulu Nellore	64,050	4,805	4,805	30.68
21	Sri Sathya Sai	42,604	1,072	1,072	6.29
22	Tirupati	54,621	4,212	4,226	24.03
23	Visakhapatnam	19,096	6,208	7,545	41.64
24	Vizianagaram	30,873	5,940	5,940	38.47
25	West Godavari	37,977	5,812	5,831	38.24
26	Y.S.R.	54,460	2,486	2,555	15.59
	Total	1,472,814	1,14,313	1,17,453	734.97

Annexure III referred to in reply of part (f) & (g) of Lok Sabha Unstarred Question No. 5304 to be answered on 25.03.2026 regarding PM-SGMBY in Andhra Pradesh

District wise details of MSVs declared under the PMSG: MBY in the state of Andhra Pradesh (as on 17.03.2026)

S. No.	Name of District	Name of Model Solar Village
1	Anakapalli	Bayyavaram
2	Kakinada	Thimmapuram
3	Srikakulam	Ampolu
4	East Godavari	Malakapalli
5	Konaseema	Vanapalli
6	Vizianagaram	Boddam
7	West Godavari	Alampuram
8	Visakhapatnam	R. Tallavalasa
9	Parvathipuram Manyam	Naripuram
10	Eluru	Tadikalapudi
11	Alluri Seetha Ramaraju	Paderu
12	Kurnool	Peddaharivanam